



21 & 22

% 18.05.2011

Present: Ms. P.L. Bansal, Sr. Adv. with Mr. Deepak Anand, counsel
for the appellant.
Mr. Satyen Sethi with Mr. Arta Trana Panda, counsel for
the respondent.

+ ITA No. 1468/2010**ITA No. 1609/2010**

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The tax effect in these appeals is less than ₹10 lacs.

The appeals stand disposed of on this ground alone.

Handwritten signature of A.K. Sikri, J.

A.K. SIKRI, J.

Handwritten signature of M.L. Mehta, J.

M.L. MEHTA, J.**MAY 18, 2011**

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